

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : AROMATIC INGREDIENTS PVT LTD
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	MR P.S. RAMAN, Sr. Adv. THIRU YAMBAT KANNAN	Counsel for R1	
2	T. K. BHASKAR PRIYADARSHINI N SHWETHA KEERTHI	Counsel for Petitioner	

ORDER

Ms N Priyadarshini, representing counsel for petitioners present. Shri P S Raman, senior counsel for R1 present. The matter is posted for final arguments.
Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)